

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 31<sup>th</sup> day of July, 2019

**ORIGINAL APPLICATION NO. 330/00193 of 2018**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

P.K. Sinha .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicant : Shri Praveen Kumar Singh(absent)

Advocate for the Respondents : Shri L.P Tiwari

**ORDER**

List revised. None is present for the applicant. Shri L.P Tiwari, counsel for the respondents is present.

2. On perusal of file, it is seen that even on previous dates i.e., 13.09.2018 and 30.7.2019, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant to pursue his case. It seems that the applicant has lost interest in pursuing this OA.
3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Manish/-